

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-23/2005/5654/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipankar Bora,
District & Sessions Judge,
Tinsukia.

Dated Guwahati, the ²⁰22 June, 2023.

Sub:- **Station leave permission.**

Ref:- Your Letter No.DJT/5382/2023, dated 21.06.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 23.06.2023 till the morning of 26.06.2023**, as prayed for. The next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-23/2005/5655/A, dated , 22-06-2023

Copy to:

1. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)